

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NOS. 25 OF 2015, 216 OF 2016, 419 OF 2017, 547 & 548 OF 2018**

Dated: 31st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Company Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Raveena Dhamija
Mr. Yashaswi Kant
Mr. Bunmeet Singh
Mr. Sylona Mohapatra

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

Mr. Gopal Jain, Sr. Adv.
Mr. Iti Agarwal
Ms. Shuchi Swami
Mr. Deepak Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **3-12-2018**.

(B.N. Talukdar)
Technical Member (P&NG)
tpd/pk

(Justice Manjula Chellur)
Chairperson